

IN THE NATIONAL COMPANY LAW TRIBUNAL: NEW DELHI
COURT - IV

ITEM No. 6
IA-3633/ND/2021
IB-1456/ND/2018

IN THE MATTER OF:

Jatalia Global Ventures Ltd. ... Applicant/Petitioner

Vs

Gokul Exim Pvt. Ltd. ... Respondent

Order under Section 9 of IBC

Order delivered on 19.08.2021

Coram:

DR. DEEPTI MUKESH,
HON'BLE MEMBER (JUDICIAL)
MS. SUMITA PURKAYASTHA,
HON'BLE MEMBER (TECHNICAL)

PRESENT:

For the Applicant : Mr. Vipul Ganda, Mr. Ayandeb Mitra,
Ms. Akanksha Mathur, Advocates

ORDER

IA-3633/ND/2021:

This is an application filed by the Corporate Debtor under Section 60(5) seeking to bring additional document on record. The application in index also mentions to be read with Section 65 of the Code. After the query raised by the Bench the Learned Counsel Mr. Vipul Ganda states that mention and the ingredients, if any, of Section 65, be dropped from this application and the additional documents be taken on record. Let this application be considered at the time of final hearing and found appropriate by the Bench these documents will be considered at the time of argument.

List with the main application on **25.08.2021**.

Sd/-
SUMITA PURKAYASTHA
MEMBER (TECHNICAL)

Sd/-
DR. DEEPTI MUKESH
MEMBER (JUDICIAL)

